

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 204 of 2019 IN
APPEAL NO. 289 OF 2018**

Dated : 15th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. S. Vallinayagam
Mr. G. Umapathy
Ms. S. Amali

Counsel for the Respondent(s)

: Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant for R-2

Mr. Anuj Jain
Mr. Sankalp Singh for R-3

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-6

ORDER

Heard Mr. Basava Prabhu S. Patil, senior learned counsel for Appellant for some time.

List the IA No. 204 of 2019 for further hearing on **19-3-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk